

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 302 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

NAME OF THE COMPANY: Punjab National Bank Vs. M/s Carnation Auto
India Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

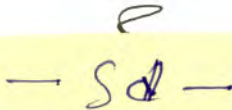
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Sartaj Singh, Advocate		
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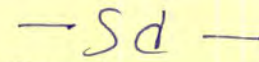
	For the Respondent (s) :	Mr. Varsh Banerjee, Advocate Mr. Kunal Godhwan, Advocate		
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ORDER

Reply is stated to have been filed by the Respondents. To come up for arguments on 7th September, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**

(Lekh Raj Singh)